GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

UNSTARRED QUESTION NO-2172

TO BE ANSWERED ON-08.03.2018

PRODUCTION OF BIO-GAS

2172. SHRIMATI PRATYUSHA RAJESHWARI SINGH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) the quantum of bio-gas being produced in the country, State/UT-wise especially in Odisha;
- (b) the targets fixed for setting up of the bio-gas plants under the National Bio-gas and Manure Management Programme (NBMMP) during the Twelfth Five Year Plan and the estimated quantum of bio-gas produced, State/UT-wise particularly in Odisha;
- (c) whether any subsidy is provided to the weaker sections of the society for installation of household bio-gas plants and if so, the details thereof;
- (d) whether a number of State have submitted proposals for allocation of funds for setting up of bio-gas plants under NBMMP during the last three years and the current year; and
- (e) if so, the details thereof and the action taken by the Union Government thereon, Statewise?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C) (SHRI R.K. SINGH)

- (a) About 49.6 lakhs household type bio-gas plants have so far been installed in the country under the National Biogas and Manure Management Programme (NBMMP) implemented up to 31.12.2017 by the Ministry of New & Renewable Energy. The State/UT wise estimated production is about 18128 Lakh cubic meter per year from these biogas plants. The State/UT-wise details of the bio-gas generation including Odisha is given in Annexure-I.
- (b) The State/UT wise targets fixed for setting up of the family type biogas plants in the country under the National Biogas and Manure Management Programme during the Twelfth Five Year Plan period, achievements and estimated quantum of bio-gas production including in the State of Odisha are given in Annexure II.
- (c) Under the National Biogas & Manure Management Program (NBMMP), the subsidy/Central Financial Assistance (CFA) is provided for setting up biogas plants to individual households including SC & ST beneficiaries. The subsidy rate varies from Rs. 5,500 to Rs. 17,000/- per biogas plants according to the size of the plant (1 to 6 cubic meter) and geographical region. The details of the subsidy given up to 31.12.2017 for setting up of biogas plants is given in Annexure III.
- (d) & (e) The Ministry seeks proposals from the States designated Agencies under the National Biogas and Manure Management Programme for allocation of annual physical targets in the beginning of the year. Based on the previous performance of the States and availability of the budget under the scheme, the annual targets are fixed and communicated to the States. The State-wise and year-wise details of the funds allocated and released against annual targets for the previous three years and current year, 2017-18 are given in Annexure-IV.

ANNEXURE-I REFERRED TO IN REPLY TO THE PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO 2172 TO BE ANSWERED ON 08.03.2018 ON " PRODUCTION OF BIO-GAS".

The State/UT-wise details of biogas plants installed from 1981-82 to 2016-17 under the National Biogas and Manure Management Programme (NBMMP).

Sl. No	State/ Union Territories	Cumulative achievements up to 2016-17 (Nos. of biogas plants)	Estimated Biogas production in Lakh Cubic meter per year as on 31.03.2017 (during 2016-17)
1	2	3	4
1.	Andhra Pradesh	549235	2004.7
2.	Arunachal Pradesh	3555	12.9
3.	Assam	130375	475.8
4.	Bihar	129844	473.3
5.	Chhattisgarh	54825	200.1
6.	Goa	4230	15.4
7.	Gujarat	433317	1581.6
8.	Haryana	62085	226.6
9.	Himachal Pradesh	47650	173.9
10.	Jammu & Kashmir	3163	11.5
11.	Jharkhand	7579	27.6
12.	Karnataka	491764	1794.9
13.	Kerala	149568	545.9
14.	Madhya Pradesh	365689	1334.7
15.	Maharashtra	899472	3283.0
16.	Manipur	2128	7.7
17.	Meghalaya	10196	37.2
18.	Mizoram	5412	19.7

19.	Nagaland	7953	29.0		
20.	Odisha	270880	988.7		
21.	Punjab	177445	6476.		
22.	Rajasthan	71231	260.0		
23.	Sikkim	9044	33.0		
24.	Tamil Nadu	222870	813.4		
25.	Telangana	22591	82.4		
26.	Tripura	3620	13.2		
27.	Uttar Pradesh	440713	1608.6		
28.	Uttarakhand	21558	78.6		
29.	West Bengal	366974	1339.4		
30.	A&N Islands	137	0.50		
31.	Chandigarh	97	0.05		
32.	Dadra & Nagar Haveli	169	0.61		
33.	Delhi/ New Delhi	681	2.4		
34.	Puducherry	578	2.1		
	Total	4966628	18128.1		

ANNEXURE-II REFERRED TO IN REPLY TO THE PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO 2172 TO BE ANSWERED ON 08.03.2018 ON " PRODUCTION OF BIO-GAS".

The State/UT-wise targets and achievements for setting up of the family type biogas plants under National Biogas and Manure Management Programme (NBMMP) during the 12th Five Year Plan Period (2012-13 to 2016-17) & estimated quantum of bio-gas production as on 31.03.2017.

Sl.	Name of State	Total Physical	Total	Estimated quantum of
No.	Traine of State	Target for last 5	Achieveme	bio-gas produced in
110.		years (2012-13 to	nt for last 5	Lakh Cubic meter per
		2016-17).	years	year (as on 31.03.2
		2010-17).	(2012-13 to	017)
				017)
1.	Andhra Pradesh	62640	2016-17).	424.2
2.	Arunachal Pradesh	63640	59504	434.3
3.	Assam	400	198	1.4
4.	Bihar	37600	37135	271.0
5.	Chhattisgarh	0	302	2.2
		18800	14168	103.4
6.	Goa	500	250	1.8
7.	Gujarat	18800	12364	90.2
8.	Haryana	7350	4748	34.6
9.	Himachal Pradesh	1280	1038	7.5
10.	Jammu & Kashmir	650	370	2.7
11.	Jharkhand	1200	704	5.1
12.	Karnataka	64800	44156	322.3
13.	Kerala	17675	14338	104.6
14.	Madhya Pradesh	51100	40509	295.7
15.	Maharashtra	72160	73344	535.4
16.	Manipur	0	0	0
17.	Meghalaya	1700	213	1.5
18.	Mizoram	3500	1402	10.2
19.	Nagaland	1900	1254	9.1
20.	Odisha	27700	17826	130.1
21.	Punjab	46100	34250	250.0
22.	Rajasthan	4050	2948	21.5
23.	Sikkim	1050	718	5.2
24.	Tamilnadu	3350	2776	20.2
25.	Telangana	32100	22480	164.1
26.	Tripura	2150	534	3.8
27.	Uttar Pradesh	10050	8401	61.3
28.	Uttarakhand	5510	5517	40.2
29.	West Bengal	12000	3074	22.4
30.	Delhi/ New Delhi	500	0	0
31.	Puducherry	0	0	0
32.	KVIC	54385	10619	77.5
	TOTAL :	562000	415140	3030.5

ANNEXURE-III REFERRED TO IN REPLY TO THE PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO 2172 TO BE ANSWERED ON 08.03.2018 ON "PRODUCTION OF BIO-GAS".

Rate of Subsidy/CFA for setting up of Household Biogas Plants up to 31.12.2017

Sl. No.	Particulars of Central Financial Assistance (CFA) & States / Regions and Categories under NBMMP, 1 to 6 cubi capacity per day (Rs. per plant				
A.	Central Subsidy Rates Applicable (in Rs.)	1 Cubic Metre	2- 6 Cubic Metre		
1.	NER States, Sikkim (except plain areas of Assam) and including SC and ST Categories of NE Region States.	15,000	17,000		
2.	Plain areas of Assam	10,000	11,000		
3.	Jammu & Kashmir, Himachal Pradesh, Uttrakhand, Niligiri of Tamil Nadu, Sadar Kurseong & Kalimpong Sub-Divisions of Darjeeling, Sunderbans (W.B.) and Andaman & Nicobar Islands.	7,000	11,000		
4.	Scheduled castes / Scheduled Tribes of other than NE Region States including Sikkim & for other Hilly States/regions as given in Sl. No.3 above.	7,000	11,000		
5.	All Others	5,500	9,000		

ANNEXURE-IV

REFERRED TO IN REPLY TO THE PART (d) AND (e) OF THE LOK SABHA UNSTARRED QUESTION NO 2172 TO BE ANSWERED ON 08.03.2018 ON " PRODUCTION OF BIOGAS".

State-wise and Year-wise funds allocated and released under the NBMMP during the previous three years and current year 2017-18(up to 31-01-2018).

(Rs. in crore)

Sr No	Name of State	2014-15		2015-16		2016-17		2017-18	
		Funds allocated	Funds released	Funds allocated	Funds released	Funds allocated	Funds released	Funds allocate d	Funds released
1.	Andhra Pradesh	19.80	17.91	11.22	11.41	11.22	6.55	6.63	4.471
2.	Telangana	0	7.71	13.53	9.55	13.53	12.20	4.51	0
3.	Arunachal Pradesh	0.18	0.00	0.18	0.00	0.18	0.00	0.11	0
4.	Assam	10.80	15.64*	16.20	3.79	9.9	8.377	9.90	11.065
5.	Bihar	0	0.00	0	0.00	0	0.00	0	00
6.	Chhattisgarh	4.40	4.34	3.36	3.33	3.355	2.06	2.20	1.145
7.	Goa	0.11	0.06	0.11	0.02	0.11	0.00	0.00	00
8.	Gujarat	4.40	2.63	2.75	1.61	2.75	1.375	1.76	0.474
9.	Haryana	1.87	0.00	1.10	2.65	1.1	0.00	0.0	00
10.	Himachal Pradesh	0.38	0.32	0.17	0.17	0.165	0.365	0.11	0.154
11.	Jammu & Kashmir	0.11	0.00	0	0.00	0.11	0.00	0.0	00
12.	Jharkhand	0.11	0.00	0	0.00	0.22	0.00	0.385	00
13.	Karnataka	11.55	19.41*	11.00	11.52	11	2.836	8.80	4.125
14.	Kerala	5.06	1.92	1.21	1.02	3.135	0.06	2.53	1.451
15.	Madhya Pradesh	11.44	11.60	8.80	3.12	8.8	5.00	9.35	8.352

16.	Maharashtra	15.07	15.22	15.95	21.21*	15.95	22.853	10.12	4.51
17.	Meghalaya	0.90	0.23	0.36	0.00	0.36	0.00	0.88	00
18.	Mizoram	0.90	0.00	0.90	0.45	0.9	0.00	0.51	0.45
19.	Nagaland	0.90	0.00	0.54	0.00	0.54	0.83	0.68	00
20.	Odisha	7.81	9.31*	4.40	2.81	4.4	0.00	2.20	1.888
21.	Punjab	10.18	11.98*	5.50	2.47	5.5	0.00	3.355	00
22.	Rajasthan	1.21	1.02	1.10	0.58	1.1	0.00	0.88	00
23.	Sikkim	0.36	0.28	0.45	0.45	0.27	0.00	0.44	0.18
24.	Tamilnadu	0.88	0.00	0.33	1.56*	0.33	0.00	0.275	0.0
25.	Tripura	0.72	0.42	0.72	0.27	0.72	0.00	0.34	00
26.	Uttar Pradesh	2.53	0.67	1.21	0.96	1.21	0.00	0.77	00
27.	Uttarakhand	0.99	0.49	1.54	1.45	1.54	0.99	1.10	0.727
28.	West Bengal	0.315	0.20	0.196	0.184	0.22	0.184	0.238	0.04
29.	Delhi/ New	0	0.00	0	0.00	0.55	0.00	0.0	
	Delhi						0.00		
30.	Puducherry	0	0.00	0	0.00	0	0.00	0.0	
31.	KVIC	14.08	1.56	8.80	5.89	8.8	0.00	3.30	3.194
32.	Misc.	0	0.00		4.10	0	0.00	0.0	
33.	BDTC, IIT Guwahati	0	0	0	0	0.55	0	0.0	
34.	BDTC, IIT, Delhi	0	0	0	0	0.55	0	0.0	0.11
35.	BDTC, PAU, Ludhiana	0	0	0	0	1.65	0	0.66	0.0
36.	BDTC, UAS, Bangalore	0	0	0	0	1.10	0.82	0.0	0.0

 $[\]ensuremath{^{*}}$ Funds release also includes settlement released amount of previous years.